

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.122
CA-402/2020
in
CA(CAA)-12/(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) (P) Ltd and Nirja
Publishers & Printers (P) Ltd

....APPLICANT

SECTION :

230-232

Order delivered on 10.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :
For the Respondent/CD :
For the Intervener/RD/OL : Adv. Mr. Shankari Mishra for RD and OL Advocate Ms.
Easha Kadian, Standing Counsel for Income Tax Department

ORDER

The Counsel for the Petitioner Company is present. The Counsel for the RD and OL is present. Counsel for the Income Tax Department is present. At request, matter stands adjourned for making final submissions.

List matter on 16.04.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)